

GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPLOYMENT
LAW EXAM

UNIVERSITY QUESTION PAPER
LAW EXAM
2019-2020

THE BOARD OF SOCIAL JUSTICE AND EMPLOYMENT LAW EXAMINERS

1. The objective of the exam is to test the candidates' knowledge and understanding of the provisions of the Social Justice and Employment Law Act, 1947 and to assess their ability to apply the provisions of the Act to the facts of the cases.

2. The exam is to be held on 15th November 2019.

Answer

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